

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10072 of 2019

(Arising Out Of OIA-CCESA-SRT-APPEAL-PS-386-2018-19 Dated 04/09/2018 Passed By
Commissioner (Appeals) Commissioner Of Central Excise, Customs And Service Tax-SURAT-I)

Huhtamaki Ppl Ltd

.....Appellant

(Formerly The Paper Products Ltd.),
S.No. 33/1, At Post Umerkoi,
Silvassa, Dadra & Nagar Haveli

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri. Mihir Mehta & Shri. Mohit Raval, Advocates for the Appellant
Shri Vinod Lukose Superintendent (AR), Shri. Sanjiv Kinker, Superintendent (AR) for
the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 15.04.2021

DATE OF DECISION: 27.04.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12803 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Prachi